

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Salasar EXIM Limited Date of Commencement of Liquidation: 05-11-2024; List of Stakeholders as on Date: 03-01-2025; Name of IP: Ms. VARSHA BAGRI; Process Number: 1; Last 5 digit of registration number: 12783

| Sl. no. | Category of stakeholders  | Summary of claims received |               | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|---------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.)  | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  | 0                          | 0             | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 2       | Liquidation costs incurred till date  | 0                          | 0             | 0                          | 52401        | 0                           | 0                         | 0                                   | NA                         |
| 3       | Secured financial creditors   | 1                          | 56434245.20   | 1                          | 56425171.00  | 0                           | 9074.20                   | 0                                   | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 2                          | 6304274.00    | 2                          | 6154190.00   | 0                           | 150084.00                 | 0                                   | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 0                          | 0             | 0                          | 0            | 0                           | 0                         | 0                                   | <a href="#">Annexure 5</a> |
| 6       | Operational creditors (Employees)   | 0                          | 0             | 0                          | 0            | 0                           | 0                         | 0                                   | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 3                          | 1228340505.00 | 3                          | 947139548.00 | 0                           | 281200957.00              | 0                                   | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 3                          | 173799315.00  | 3                          | 160921230.00 | 0                           | 12878085.00               | 0                                   | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 0                          | 0             | 0                          | 0            | 0                           | 0                         | 0                                   | <a href="#">Annexure 9</a> |
| Total   |   | 9                          | 1464878339.2  | 9                          | 1170692540   | 0                           | 294238200.2               | 0                                   |                            |